Sl.No.	State	No of Accounts
34.	Uttar Pradesh	11850073
35.	Uttarakhand	956165
36.	West Bengal	13079861
	Total	133060674

[RAJYA SABHA]

Unstarred Questions

Source: As reported by Member Lending Institutions on the MUDRA Portal.

182 Written Answers to

Disinvestment target set for 2017-18

1509. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of FINANCE be pleased to state:

- (a) whether the target to raise funds through disinvestment of Public Sector Undertakings (PSUs) during 2017-18 was much higher than 2016-17;
 - (b) if so, the details thereof besides the total funds raised till March, 2018;
 - (c) the PSUs identified for disinvestment during the current financial year; and
- (d) whether Government shall be able to achieve the target set for raising the funds during the current fiscal year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) The disinvestment targets (BE) for the financial year 2016-17 and 2017-18 were ₹ 56,500 crore and ₹ 72,500 crore respectively. Against these targets, the Government realized ₹ 46,247 crore and ₹ 1,00,057 crore during the years 2016-17 and 2017-18 respectively.

(c) and (d) Disinvestment target for the year 2018-19 will be achieved by undertaking divestment of CPSEs through listing of profitable CPSEs, minority stake sale, strategic disinvestment, buybacks of shares, exchange traded funds etc. as per the extant policy.

The actual realization from CPSEs' disinvestment through market mechanisms depend on the prevailing market conditions and as per the policy and commitment, the Government looks for right opportunity for disinvestment transactions and moves ahead in a prudent manner.